NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 05.02.2021 NOTICE

Take notice that the following matters listed on 08.02.2021 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 988 of 2020	Ireo Fiveriver Home Buyers Welfare Association Vs. Krishan Vrind Jain Resolution Professional for M/S Ireo Fiveriver Pvt Ltd.	Abhishek Anand	Pulkit Deora
2.	Comp. App. (AT) (Ins) No. 1091- 1092 of 2020	Sameer Singh Bhadauria Vs. Krishan Vrind Jain & Anr.	Zeba Khair	Pulkit Deora
3.	Comp. App. (AT) (Ins) No. 1126 of 2020	Technico Strips & Tubes Pvt. Ltd. Vs. Emkay Automobile Industries Ltd.	Rajansh Thukral	
4.	Comp. App. (AT) (Ins) No.1048- 1049 of 2020	Hero Exports Vs. Tiffins Barytes Asbestos & Paints Ltd. & Ors. With	Aayushmaan Gauba	
5.	Comp. App. (AT) (Ins) No. 276 of 2019	Aassaan Global Trade Vs. Vasudevn, Resolution Professional & Ors With	A.Muraleedharun	D. Sreenivasan-R1 Vineet Ranjan-R3 Yashraj Singh Deora-R4 Madhusmita Bora-R7 R. Murali & Bijoy Kumar Pradhan-R12
6.	Comp. App. (AT) (Ins) No. 557 of 2019	M.Mohamed Fahrudeen Vs. Vasudevan RP, Tiffins Barytes Asbestos & paints Ltd & Ors. With	B.Karuna Karan	D. Sreenivasan-RP Bijoy Kumar Pradhan-R2 Madhusmita Bora- R3
7.	Comp. App. (AT) (Ins) No. 653 of 2019	With Dr. Ravi Shankar Vedam Vs. Tiffins Barytes Asbestos and Paints Ltd. & Anr. With	Neha Nagpal	K. Moorthy –R1& R2 Vasudevan-RP

8.	Comp. App. (AT)	Aassaan Global Trade.	Shantanu Singh	Madhusmita Bora-
	(Ins) No. 716 of	Vs.		R2
	2019	Tiffins Barytes Asbestos and Paints Ltd		D.Sreenivasan-RP
		& Anr.		
		With		
9.	Comp. App. (AT)	Ravi Shankar Vedam.	Ravi Raghunath.	Madhusmita Bora-
	(Ins) No. 803 of	Vs.		R1
	2019	Udhyaman Investments Pvt. Ltd. & Ors.		D.Sreenivasan-RP
10.	Comp. App. (AT)	Metro Cash & Carry India Pvt. Ltd.	Aditya Bhat	Gagan Chhabra
	(Ins) No. 543 of	Vs.		
	2020	NWCC Supply Chain Solutions Pvt.		
		Ltd.		
	Part Heard			
		With		
11.	Comp. App. (AT)	Metro Cash & Carry Pvt. Ltd.	Aditya Bhat	Ruhi Chhabra
	(Ins) No. 545 of	Vs.		
	2020	North West Carrying Company LLP		
	Part Heard			

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- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

By the order of Hon'ble Acting Chairperson -sd/-Registrar